

File No 36/(1)/Misc/Judicial/CESTAT/Alld 2016
Customs, Excise & Service Tax Appellate Tribunals
38, MG Marg, Old Red Building, Civil Line
Allahabad

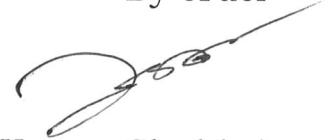
Dated : 06/03/2018

Notice

All concerned are hereby informed that there will be one
Single Member Bench available on **09/03/2018**

The matters posted before Hon'ble Member (Judicial) Shri
Anil Choudhary on **09/03/2018 are adjourned to**
22/03/2018. (list enclosed)


By order



(Rohit Kumar Shukla)
Assistant Registrar/HOO

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Assistant Registrar/HOO

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
38 MG Marg, Civil Lines, Old Red Building, Allahabad-211001
CAUSELIST

Court No. : 1

Dated :09/03/2018 Time : 10:30 A.M.

CORAM:

Day : Friday

HON'BLE SH. ANIL CHOUDHARY, MEMBER JUDICIAL

<u>Sl No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u> .Vs.	<u>RESPONDENT REPRESENTATIVE</u>	<u>REMARKS</u>	
	<u>COMPLIANCE MATTERS</u>				
1	E/MISC/70532/2016 E/2176/2012	Upper Doab Sugar Mills . Vs.	Meerut-i A. P. Mathur/DR		
2	ST/70242/2017	Bharat Sanchar Nigam Limited . Vs.	Lucknow Vineet Kumar Singh,Advocate/DR		
	<u>MISC. MATTERS</u>				
3	E/ROM/70080/2018 E/70527/2017	Popular Iron & Steel Co . Vs.	Allahabad Rajesh chibber/DR	} List on 22/03/18	
4	E/COD/70375/2017 E/70750/2017	East India Technologies . Vs. Pvt Ltd	Noida Abhinav Kalra, C.A /DR		
	<u>STAY MATTERS</u>				
5	ST/Stay/70035/2018 ST/70021/2018	Allahabad . Vs.	Kumar & Company DR/IP		FRESH MATTER
6	ST/Stay/70036/2018 ST/70022/2018	Allahabad . Vs.	Singh Enterprises DR/IP	FRESH MATTER	
	<u>REGULAR MATTERS</u>				
7	ST/159/2012	GALAXY PAPERS PVT. . Vs. LTD.	C.C.E. MEERUT I Rishi & Associates/DR		
8	ST/160/2012	SH. G.P. . Vs.	C.C.E. Rishi & Associates/DR		

		BHATIA, DIRECTOR OF		MEERUT I	
9	E/52854/2015	Gopal Foods	. Vs.	Ghaziabad	Vivek Kohli/DR
10	E/70041/2015	Atul Kumar Singh Director	. Vs.	Meerut-i	Pooja Talwar/DR
11	ST/70181/2016	Birla Corporation Limited	. Vs.	Allahabad	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
12	ST/70656/2016	Wasan Shoes Ltd	. Vs.	Agra	BIPIN GARG & CO. ADVOCATES(ALLD)/DR
13	ST/70962/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR
14	ST/70963/2016	Krishna Kumar Kaushik	. Vs.	Lucknow	Kapil Kher/DR

List on
22/03/18

Checked By :

Prepared By:

Assistant Registrar/SPS
(CESTAT, Allahabad)